

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**I.A. No. 211 of 2013 in
DFR 1229 of 2013**

Dated : 16th July, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Goyal M.G. Gases Pvt. Ltd.

....Appellant(s)

Versus

**Uttar Pradesh Electricity Regulatory
Commission & Ors.**

...Respondent(s)

Counsel for the Appellant (s):

Ms. Swapna Seshadri

Counsel for the Respondent(s):

Mr. Sanjay Singh for R.1

Mr. Pradeep Misra

Mr. Daleep Kr. Dhayani for R.2 & 3

ORDER

**I.A. No. 211 of 2013
*(Appl. for condonation of delay)***

It is reported that the conditional Order has been complied with by making payment to the charitable organisation.

The Registry is directed to verify the compliance report and post the matter for Admission on **17.07.2013**.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/pg